

Total number of LPG customers would reach 16 crore with most of the new connections being released in rural areas.

Focus would be on areas where LPG coverage is low.

#### **Reduction in prices of petrol and diesel**

†3285. SHRI RAM JETHMALANI:

SHRI SHIVANAND TIWARI:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether it is a fact that the prices of petrol and diesel in the country have been reduced several times between July, 2008 and July, 2009;

(b) if so, on which occasions and the amount of reduction; and

(c) the maximum and minimum consumer sale prices of petrol and diesel during the said period?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI JITIN PRASADA): (a) and (b) In view of the decline in the international oil prices, Government has reduced the Retail Selling Prices (RSPs) of Petrol and Diesel on two occasions between July 2008 and July 2009. On 6.12.2008 the prices of Petrol and Diesel were reduced by Rs. 5/- per litre and Rs. 2/- per litre respectively. Again on 29.1.2009 the prices of Petrol and Diesel were decreased by Rs. 5/- per litre and Rs. 2/- per litre respectively (at Delhi), with corresponding reductions in the rest of the country.

(c) The maximum and minimum consumer sale prices of Petrol and Diesel (at Delhi) during the said period are given below:

	(in Rupees per litre)	
	Petrol	Diesel
Maximum	50.62	34.86
Minimum	40.62	30.86

#### **Reduction in prices of ATF**

†3286. SHRI RAVI SHANKAR PRASAD:

SHRI RAJ MOHINDER SINGH MAJITHA:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether it is a fact that prices of Aviation Turbine Fuel have been reduced several times during the period of last one year till July 15, 2009;

(b) if so, on which occasion and the percentage of reduction; and

(c) the basic criteria fixed for reduction in the said prices?

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†Original notice of the question was received in Hindi.

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI JITIN PRASADA): (a) and (b) Domestic ATF prices at Mumbai Airport, exclusive of Sales Tax, from 1st August, 2008 till 15th July, 2009 are given in the Statement (See below).

(c) Government does not control of price of Aviation Turbine Fuel (ATF), as it is a deregulated product. The methodology adopted in fixing the price of ATF by the Public Sector Oil Marketing Companies (OMCs), at the Airports, is based on the ex-refinery price of Jet Fuel, which is linked to the Import Parity Price. From 15th November, 2008 onwards, the ATF prices are being revised every fortnight.

**Statement**

*ATF price applicable for Mumbai Airport, exclusive of Sales Tax*

Date	Basic Price (Rs./KI)	% Reduction
1	2	3
01.08.08	58938.84	—
01.09.08	49467.84	16.06
01.10.08	46783.49	5.42
01.11.08	38925.27	16.79
04.11.08	37215.08	4.39
16.11.08	32549.93	12.53
01.12.08	30482.55	6.35
16.12.08	26975.57	11.50
01.01.09	25103.02	6.93
16.01.09	25958.12	(3.40)
01.02.09	24940.66	3.92
16.02.09	23988.15	3.82
01.03.09	22288.78	7.08
16.03.09	22418.67	(0.58)
01.04.09	24627.85	(9.85)
16.04.09	26283.92	(6.72)
01.05.09	26024.14	0.98
16.05.09	26511.22	(1.87)
01.06.09	26608.64	(0.36)

1	2	3
16.06.09	29893.72	(12.34)
01.07.09	31831.22	(6.48)
16.07.09	29980.32	5.81

\*Figures within brackets denote increase.

#### City gas networks

3287. SHRI SANTOSH BAGRODIA:  
SHRI KALRAJ MISHRA:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether GAIL has submitted a proposal to lay the city gas networks to Petroleum and Natural Gas Regulatory Board (PNGRB) and if so, the details of the cities;

(b) whether PNGRB had invited the expression of interests or GAIL has submitted its interests; and

(c) whether the bids have been called to lay such networks and if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI JITIN PRASADA): (a) Yes, Sir. GAIL had submitted proposed to lay City Gas Distribution (CGD) network in 230 cities to the Government. After the setting up of Petroleum and Natural Gas Regulatory Board (PNGRB), the proposal was sent to PNGRB. The State-wise information regarding cities is given in the Statement (*See below*).

(b) PNGRB had invited through public advertisement interested entities to submit Expression of Interest (Eoi) for Geographical Areas of their interest. GAIL Gas Ltd., a wholly owned subsidiary of GAIL (India) Ltd., has submitted Eols to PNGRB for laying CGD network in seven cities, namely, Kota, Jhansi, Mathura, Sonipat, Dewas, Gwalior and Ghaziabad.

(c) Yes, Sir. Two rounds of bidding have been completed. In the first round of bidding, PNGRB invited bids for six cities, namely, Kota, Sonipat, Mathura, Kakinada, Meerut and Dewas. In the second round of bidding, PNGRB invited bids for seven cities, namely Ghaziabad, Allahabad, Jhansi, Rajahmundry, Yanam, Shahdol and Chandigarh.

#### Statement

*The State-wise information regarding cities for laying of CGD network*

S.No.	States	No. of Cities
1	2	3
1.	Madhya Pradesh	18